

reasons for delay in laying the papers mentioned at (42) above.

[Placed in Library. See No. LT-2103/97]

Notification Under Section 124 of the Major Port Trusts Act, 1963

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, on behalf of Shri G. Venkatraman Tindivanam, I beg to lay on the Table :-

- (1) A copy of each of the following Notification (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.
 - (i) G.S.R. 65(E) published in Gazette of India dated the 7th February, 1997 approving the Cochin Port Employees (Festival Advance) Regulations, 1997.
 - (ii) G.S.R. 134(E) published in Gazette of India dated the 6th March, 1997 approving the Mangalore Port Trust Employees' (Classification, Control and Appeal) Amendment Regulations, 1997.
 - (iii) G.S.R. 135(E) published in Gazette of India dated the 6th March, 1997 approving the New Mangalore Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
 - (iv) G.S.R. 136(E) published in Gazette of India dated the 6th March, 1997, approving the New Mormugao Port Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
 - (v) G.S.R. 158(E) published in Gazette of India dated the 19th March, 1997, approving the Mormugao Port Employees' (Temporary Service) Amendment Regulations, 1997.
 - (vi) G.S.R. 157(E) published in Gazette of India dated the 19th March, 1997, approving the Tuticorin Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
 - (vii) G.S.R. 162(E) published in Gazette of India dated the 19th March, 1997, approving the adoption of the Tuticorin Port Employees' (Grant of advance for building of houses)

Regulations, 1997.

- (viii) G.S.R. 160(E) published in Gazette of India dated the 19th March, 1997, approving the Vikashapatnam Port Employees' (Classification, Control and Appeal) Eleventh Amendment Regulations, 1997.
- (ix) G.S.R. 163(E) published in Gazette of India dated the 19th March, 1997, approving the Tuticorin Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.
- (x) G.S.R. 133(E) published in Gazette of India dated the 6th March, 1997, approving the Mormugao Port Employees' (Contributory Medical Benefits After Retirement) Amendment Regulations, 1997.

[Placed in Library. See No. LT-2104/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Training of Highway Engineers, New Delhi, for the year 1995-96.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2105/97]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Cochin Shipyard Limited and the Ministry of Surface Transport for the year 1997-98.

[Placed in Library. See No. LT-2106/97]

Annual Report, Annual Accounts, Review of the working of the Government of the Marine Products Export Development Authority, Kochi for the year 1995-96 etc.

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALA CHARI) : Sir, on behalf of Shri Bolla Bull Ramaiah, I beg to lay on the Table :-

[Dr. S. Venugopala Chari]

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Marine Productions Export Development Authority, Kochi for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi for the year 1995-96.

[Placed in Library. See No. LT-2107/97]

- (2) A copy of the Audit Report (Hindi and English versions) of the Pool Fund Accounts of the Coffee Board for the year 1994-95
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2108/97]

- (4) A copy of the Audit Report (Hindi and English versions) of the General Fund Accounts of the Coffee Board for the year 1995-96
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-2109/97]

Annual Report, Review of the working of Coal Mines Family Pension and the Coal Mines Deposit Linked Insurance Schemes for the year 1994-95 alongwith Audited Accounts etc.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident Fund, Coal Mines Family Pension and the Coal Mines Deposit linked Insurance Schemes, for the year 1994-95, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coal Mines Provident Fund, the Coal Mines Family Pension and the Coal Mines Deposit Linked Insurance Schemes for the year 1994-95.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2110/97]

[Translation]

Annual Report and Review of the working of National Dairy Development Board for the year 1995-96 and statement showing reasons for delay in laying the papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : ON behalf of Shri Raghuvansh Prasad Singh I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board for the year 1995-96 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Dairy Development Board for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2111/97]

Annual Report, Annual Accounts and Review of the National Institute of Rural Development, Hyderabad for the year 1995-96 and Statement showing reasons for delay in laying the papers.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : I beg to lay on the Table :-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rural Development, Hyderabad for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and